

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar General)

Subject: Virtual tour of High Court and District Courts.

ORDER

No: 472

Dated: 16/10/2020

Permission is hereby accorded for getting the virtual tour prepared for both wings of the High Court and District Court Complexes at Srinagar and Jammu. Under the supervision of Director J&K Judicial Academy, who can utilize staff and equipment available with the Judicial Academy. Following officers shall assist the Director Judicial Academy in preparing the virtual tour:

- a) Mr. Adnan Syed, Secretary District Legal Services Authority, Srinagar and Mr. Faizan Iqbal, Secretary, District Legal Services Authority, Baramulla in preparing virtual tour of Srinagar wing of the High Court and of District Court Complex, Srinagar.
- b) Mr. Naushad Ahmad Khan, Secretary District Legal Services Authority, Jammu and Ms. Swati Gupta, Secretary District legal Services Authority, Samba in preparing virtual tour of Jammu wing of the High Court and District Court Complexes, Jammu.

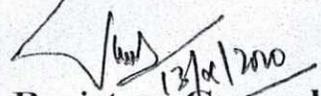
By Order


(Jawad Ahmed)
Registrar General

No: 9632-53/R-9
Copy of the above forwarded to:

Dated: 16/10/2020

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr/Mrs. Justice _____
....for information of his/her Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.
5. Registrar Computers, High Court of J&K, Srinagar.
....for information.
6. Principal District and Sessions Judge, Jammu/Srinagar for information and with the request to permit and facilitate smooth completion of the task by the respective teams.
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar for information and with the request to permit and facilitate smooth completion of the task by the respective teams.
8. NIC Coordinator, High Court of J&K for uploading the order on the Official website of the High Court.


Registrar General